

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

50

T.C.P No. 75/(MAH)/2014

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES:

IL & FS Trust Co. Pvt. Ltd.
V/s.
Dunar Foods Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Adv. Manoj K Singh Adv. Tanuka De	for Res 1-4, 6-16 Es 20 Singh & Associates Founder Manoj K Singh New Delhi	Dy.
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2.	Sharan Jagtiani, Adv. Manwendra Kane, Adv. Rahmi M. Kadam, Adv. Chitra Sander Adv.	Petitioner. i/b. W. S. Kane & Co.	12/7/2014
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ORDER

TCP No. 75/397-398/NCLT/MB/MAH/2014

At request of the Counsel, list this matter on 22.08.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)